

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
IB-625/ND/2021
IA-5921/2023

IN THE MATTER OF:

Dhawal Construction Co.

.....Applicant

Vs.

Dhingra Jardine Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **10.05.2024.**

Sd/-
(Court Officer)